

1	2	3	4	5	6
Ministry of Information & Broadcasting	5	Nil	..	5	..
Ministry of Irrigation & Power ..	5	Nil	..	5	..
Department of Mines	1	1	..	2	..
Ministry of Labour & Employment ..	3	Nil	..	3	..
Ministry of Petroleum and Chemicals ..	1	1	..	2	..
Planning Commission	1	Nil	..	1	..
Deptt. of Rehabilitation	1	Nil	..	1	..
Deptt. of Science & Tech.	1	1	..	2	..
Deptt. of Supply	7	2	..	9	..
U.P.S.C.	3	Nil	..	3	..
Works and Housing	4	2	..	7	..
Total ..	101	22	..	125	..

*NOTE—There is no reservation for Scheduled Caste/Scheduled Tribes candidates for promotion to Section Officer's Grade made from the Length of Service Quota, aspromotible are made on merit basis. However, they are given certain concessions as laid down in Ministry of Home Affairs' O.M. No. 1/12/67-Est. (C) dated 11-7-1968.

Schemes for Generating Employment for Educated young man in Delhi

535. SHRI KHURSHED ALAM KHAN: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that an approximate amount of Rs. 2.30 crores was spent by Delhi Administration on schemes for employment for the educated young men during the financial year 1973-74;

(b) if so, the number of educated young men got employment under these schemes and what other benefits are likely to flow from the expenditure; and

(c) whether any of the employed persons have left their job and if so their number and for what reasons?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) An amount of Rs. 259.19 lakhs was utilized by Delhi Administration on special schemes for employment of educated unemployed persons during the financial year 1973-74.

(b) As a result of implementation of these schemes, 1,399 persons have been

employed on regular basis and in addition 1,300 persons have been trained. Employment potential for 9,482 persons is expected to be created with the completion of industrial sheds under construction.

(c) The exact number of persons who left their jobs is not readily available though the number is not likely to be high. Some stipendiaries under the scheme of Subsidised employment and of Public Works Department have either resigned or left jobs for setting up their own units or for taking chances for other jobs.

Memorial for those who fell Martyrs in 1857

536. SHRI M. P. VARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have formulated any proposal to raise memorial in the memory of those who fell martyrs in 1857 independence movement;

(b) if so, what are the details thereof;

(c) what are the details of memorials raised so far under the scheme;

(d) whether Government have formulated a proposal to give priorities under Fifth Five Year Plan or any other development plan to those villages which were uprooted in 1857 movement;

(e) if so, what are the details thereof; and

(f) what are the names of villages in each States which were so far given priorities under the Scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c) There are no specific proposals to raise a memorial in the memory of those who fell as martyrs in the 1857 movement. However, a project to construct a martyrs' memorial in Delhi in memory of all those who died in the struggle for independence during the period 1857 to 1947 has been approved by the Government, and the work has been entrusted to Shri D. P. Roy Chowdhury, an eminent sculptor from Calcutta. He is expected to complete the work by 1975.

(d) No such proposal is under consideration of the Government of India.

(e) and (f) Does not arise.

Night Air Mail Service

537. SHRI S. W. DHABE:

SHRI K. N. DHULAP:

SHRI N. M. KAMBLE:

SHRI G. R. PATIL:

SHRI N. R. CHOUDHURY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to restart night air mail service, If so, when;

(b) if the answer to part (a) above be in the negative, whether there is any alternative proposal to connect Nagpur with Delhi or Madras etc. which is very essential to cater to the needs of citizens of Nagpur and important areas near about such as Bhilai and also quick distribution of mail?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH): (a) Yes, Sir. This matter has been taken up with the Airlines authorities.

(b) Does not arise.

Retirement of Advisers

538. SHRI N. P. CHAUDHARI: Will the PRIME MINISTER be pleased to state:

(a) whether any age limit for retirement of Advisers appointed in various Ministries has been fixed; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) and (b) The age limit for retirement of Advisers appointed in Various Ministries of the Government of India is dependent on the terms and conditions of their appointment. If an Adviser is appointed to a post under the Government as a regular Government Servant, he, will retire on attaining the age of 58 years. If he is on extension of service or re-employment, he will cease to be in service on the expiry of the period of such extension or re-employment. If his appointment is on 'contract' basis, his tenure will be determined by the terms of the contract

Representation against the Illegal construction of a Cinema in Navin Shahdara, Delhi

539. SHRI M. S. ABDUL KHADER: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the residents of Navin Shahdara in Delhi have recently represented to the Lt. Governor requesting him for not issuing licence for running the cinema which is under construction in that locality;

(b) if so, what are the other details of the representation made; and

(c) what action Government have taken thereon?